# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 760 ANSWERED ON 07<sup>TH</sup> FEBRUARY, 2019

### **CONSTRUCTION OF NH 58-E**

### 760. SHRI ARJUN LAL MEENA:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS

# सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has started work of National Highway (NH) No. 58-E smoothly;
- (b) if so, the details of the amount allocated for this highway;
- (c) whether compensation has been provided to the people whose lands were acquired to construct this highway;
- (d) if so, the details thereof;
- (e) the time by which the compensation will be provided to people who haven't received it so far; and
- (f) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI MANSUKH L. MANDAVIYA)

- (a) & (b) Yes, Madam. Works of upgradation and widening to 2 lane with paved shoulders of National Highway (NH) No. NH 58E from km 0/0 to 91/0 has already commenced. Total sanctioned cost is Rs 712 crore.
- (c) to (f) Yes, Madam. An amount of Rs. 121.567 crore has been deposited with the Competent Authority for Land Acquisition (CALA) Girwa & Jhadol for disbursement against 307.88 Ha of land acquisition, out of which Rs. 32.47 crore has been disbursed and the balance disbursement is expected within two months.

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